

17/6/92
Order/Judgement despatched
to Applicant/Respondent (s)
on 2-7-92

[Signature]
17/7/92

M.P.No. 808/92 for
correcting clerical
mistake, now a
12-10-92.

Order/Judgement dt. 17/6/92
served on Applnt/Respt
on 1/7/92

[Signature]
18/9

R.P. No. 164/92
for order by
Circulation

[Signature]
15/10

Notice is issued to
applicant on 23.10.92
[Signature]

Notice dtd. 23/10/92
unserved on applicant
& came back without
any remark

[Signature]
18/11/92

Recd reply to RP 164/92
from applicant on 12/12/92
[Signature]
18/12/92

R.P.No. 164/92

O.A.No. 437/92 Date: 19-10-1992

Mr.V.S.Masurkar for Review

Petitioner(Original respondent)

Mr.D.V.Gangal for review

respondent(Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

[Signature]
(M.Y.PRIOLKAR) (S.K.DHAON)
M(A) VC